

I	2	3	4	5
जम्मू तथा कश्मीर	3	—	—	1
कर्नाटक	25	1	—	5
केरल	12	—	—	2
मध्य प्रदेश	11	3	—	—
महाराष्ट्र	51	3	3	—
मणिपुर	1	—	—	—
नई दिल्ली	1	—	—	—
उड़ीसा	7	—	—	—
पाण्डिचेरी	6	—	—	—
पंजाब	15	7	—	—
राजस्थान	13	5	—	—
तमिलनाडु	109	—	—	—
उत्तर प्रदेश	31	11	—	—
प० बंगाल	35	1	—	—
योग :	441	40	4	9

Private Trusts Operated by Diamond Merchants

6291. SHRI BHERAVADAN K. GADHAVI: Will the Minister of FINANCE be pleased to state:

(a) the number of private trusts operated by the diamond merchants and their names;

(b) whether Government are aware that funds of such trusts are being utilised for financing anti-national activities; and

(c) if so, how Government intend to deal with them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Equity Dilution Under FERA

6292. SHRI BHAUSAHEB THORAT: Will the Minister of FINANCE be pleased to state:

(a) whether his attention has been drawn to a news item in the 'Financial Express' dated 24th November, 1980, on equity dilution under FERA, which mentions that such foreign companies who have gone down to 40 per cent "have undertaken trading in a big way";

(b) whether the statement made therein is true;

(c) the names of three largest FERA companies, who have gone down to 40 per cent foreign share-holding, and are currently engaging in trading activities;

(d) the trading turnover of these companies for the last five years; and